

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

C.P. (IB)/63(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **KDK HOSPITALITY PACKAGING**
PRIVATELIMITED

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Corporate Applicant.
2. In case on the next date of hearing none appears on behalf of the Corporate Applicant, Company Petition will be dismissed for want of prosecution.
3. List this matter on **15.05.2024** for dismissal.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna